



# The Journal of Parliamentary Information

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SEPTEMBER 2022



LOK SABHA SECRETARIAT  
NEW DELHI  
INDIA

**The Journal  
of  
Parliamentary  
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## CONTENTS

PAGE

### PARLIAMENTARY EVENTS AND ACTIVITIES

Conferences and Symposia	1
Birth Anniversaries of National Leaders	3
Exchange of Parliamentary Delegations	4
Parliament Museum	7
Parliamentary Research & Training Institute for Democracies (PRIDE)	7
Members' Reference Service	9

### PARLIAMENTARY AND CONSTITUTIONAL DEVELOPMENTS 10

### RECENT LITERATURE OF PARLIAMENTARY INTEREST 19

### APPENDICES

I.	Statement showing the work transacted by the Committees of the Lok Sabha during 1 April to 30 June 2022	23
II.	Statement showing the work transacted Committees of the Rajya Sabha during 1 April to 30 June 2022	25
III.	Statement showing the activities of the Legislatures of the States and Union Territories during the period 1 April to 30 June 2022	27
IV.	List of Bills Passed by the Houses of Parliament and assented to by the President during the period 1 April to 30 June 2022	33

V.	List of Bills passed by the Legislatures of the States and the Union Territories during the period 1 April to 30 June 2022	34
VI.	Ordinances promulgated by the Union and State Governments during the period 1 April to 30 June 2022	37
VII.	Party Position in the Lok Sabha, Rajya Sabha and the Legislatures of the States and the Union Territories.	39

## PARLIAMENTARY EVENTS AND ACTIVITIES

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### CONFERENCES AND SYMPOSIA

**Virtual Parliamentary Forum on Research and Library Cooperation:** Asian Parliamentary Assembly (APA) organized a Parliamentary Forum in virtual format on *Research and Library Cooperation in commemoration of 15 years of Parliamentary Achievements in Asia* on 17 May 2022. Dr. Venkata Satyavathi Beesetti, Member, Lok Sabha and Member of the Library Committee of Parliament of India participated in the above meeting.

**Meeting of the 49<sup>th</sup> Session of the Steering Committee of Parliamentary Conference on the WTO:** The Meeting of the 49<sup>th</sup> Session of the Steering Committee of the Parliamentary Conference on the WTO was held in Geneva on 13 June 2022. Shri Rajiv Pratap Rudy, Member, Lok Sabha, and Member of the Steering Committee of Parliamentary Conference on the WTO participated in the above meeting.

**8<sup>th</sup> IPU Global Conference of Young Parliamentarians:** The 8<sup>th</sup> IPU Global Conference of Young Parliamentarians was held in Sharm el-Shiekh, Egypt on 15 to 16 June 2022 on the theme "*Parliamentary Action to fight Climate Change*".

An Indian Parliamentary Delegation (IPD) led by Smt. Raksha Nikhil Khadse, Member, Lok Sabha, and comprising of Shri Bhola Singh, Member, Lok Sabha and Smt. S. Phangnon Konyak, Member, Rajya Sabha attended the aforesaid Conference.

**Commemoration of International Day of Parliamentarism:** On 30 June 2022, the Parliament of India participated in the commemoration of the International Day of Parliamentarism on the theme '*How does your Parliament engage with the Public?*'. On the occasion, a short video message featuring public engagement initiatives of Parliament of India along with a congratulatory message by Hon'ble Speaker, Lok Sabha was broadcasted on SANSAD TV and social media Platforms of Lok Sabha and IPU, Geneva. Members of the Indian Parliament who are associated with various IPU bodies also posted congratulatory messages on social media platforms and wished the people for the day.

**CPA Mid-Year Executive Committee Meeting:** The CPA Mid Year Executive Committee Meeting was held from 9 to 10 April 2022 in Guwahati, Assam. Shri Om Birla, Hon'ble Speaker Lok Sabha and Chairperson, Executive Committee of CPA India Region inaugurated the Meeting. This CPA Mid-Year Executive Committee Meeting was held in a State capital for the first time in India. Shri Himanta Biswa Sarma, Hon'ble Chief Minister of Assam delivered the welcome speech. Shri Biswajit Daimary, Speaker, Assam Legislative Assembly gave the vote of thanks. Hon. Ian Liddel-Grainger, Acting Chairperson, CPA also delivered a speech.

The CPA Executive Committee meeting and the meetings of the Sub-Committees were held in a hybrid mode. Some delegates attended the meeting virtually. Shri Anurag Sharma, Member , Lok Sabha and Regional Representative from CPA India Region attended the Meetings of the CPA Executive Committee.

**8<sup>th</sup> CPA India Region Conference:** The 8<sup>th</sup> CPA India Region Conference was hosted by the Assam State CPA Branch on 11 and 12 April 2022 in Guwahati, Assam, immediately after the CPA Mid Year Executive Committee Meeting. Shri Om Birla, Hon'ble Speaker, Lok Sabha and Chairperson, Executive Committee of CPA India Region inaugurated and presided over this Conference. 41 delegates from 23 State CPA Branches and India Union Branch (Parliament of India) attended this Conference in Guwahati, Assam. Hon. Ian Liddel-Grainger, Acting Chairperson, CPA also delivered a speech.

The theme of the Conference was "*Strengthening Legislative Oversight to help Optimise Development Outcomes for the Aspirational Sections of Society.*" The Conference deliberated on each of the following agenda topics on 11 and 12 April 2022: (i) "*Mainstreaming Youth Centric Policies*"; and (ii) "*Harnessing Youth Energy for National Development and the Common Good*". 12 Delegates delivered speeches on the above agenda topics of the Plenary Session. In total, 27 Delegates deliberated on both the topics. Shri Harivansh, Hon'ble Deputy Chairman, Rajya Sabha and Shri Biswajit Daimary, Speaker, Assam Legislative Assembly were the Lead Speakers on the agenda topics (i) & (ii) respectively.

The Valedictory function of this Conference was held on 12 April 2022 in the Assembly Hall, Assam Legislative Assembly. Shri Jagdish Mukhi, H.E. Governor of Assam,

attended the Valedictory Function and addressed the distinguished gathering. The Valedictory Addresses were also delivered by the Hon'ble Speaker, Lok Sabha; Hon'ble Deputy Chairman, Rajya Sabha; Speaker, Assam Legislative Assembly; and Acting Chairperson, CPA India Region. The vote of thanks was delivered by the Deputy Speaker, Assam Legislative Assembly.

**CPA India Region Zone-3 Conference in Arunachal Pradesh:** CPA India Region Zone-3 Conference was held in Itanagar, Arunachal Pradesh on 12 and 13 May 2022. Shri Om Birla, Hon'ble Speaker, Lok Sabha and Chairman, CPA India Region inaugurated this Conference on 12 May 2022. He addressed the distinguished gathering during this event. Shri P.D. Sona, Hon'ble Speaker, Arunachal Pradesh Legislative Assembly gave the Opening Remarks on the occasion. The Hon'ble Chief Minister, Arunachal Pradesh and Hon'ble Deputy Chief Minister, Arunachal Pradesh also addressed the gathering. Shri Harivansh, Hon'ble Deputy Chairman, Rajya Sabha attended the Valedictory Function on 13 May 2022 and addressed the gathering. Shri Tesam Pongte, Hon'ble Deputy Speaker, Arunachal Pradesh Legislative Assembly gave the concluding Speech. The event was attended by delegations from Meghalaya, Tripura, Mizoram, Nagaland, Sikkim, Assam and Manipur Legislative Assemblies.

### **BIRTH ANNIVERSARIES OF NATIONAL LEADERS**

On the birth anniversaries of national leaders whose portraits adorn the Central Hall of Parliament House, and also on the birth anniversaries of former Speakers of Lok Sabha, functions are organized under the auspices of the Indian Parliamentary Group (IPG) to pay tributes to the leaders. Booklets containing the profiles of these leaders, prepared by the Library and Reference, Research, Documentation and Information Service (LARRDIS) of the Lok Sabha Secretariat, are distributed on the occasion.

The birth anniversaries of the following leaders were celebrated during the period from 1 April to 30 June 2022:

**Dr. B.R. Ambedkar:** On the occasion of the birth anniversary of Dr. B.R. Ambedkar, a function was held on 14 April 2022 in the Parliament House. Lok Sabha Speaker, Shri Om Birla and other dignitaries paid floral tributes at the portrait of Dr. B.R. Ambedkar.

**Pandit Motilal Nehru:** On the occasion of the birth anniversary of Pandit Motilal Nehru, a function was held on 6 May 2022 in the Parliament House. Parliamentarians paid floral tributes at the portrait of Pandit Motilal Nehru.

**Gurudev Rabindranath Tagore:** On the occasion of the birth anniversary of Gurudev Rabindranath Tagore, a function was held on 9 May 2022 in the Parliament House. Union

Minister of State in the Ministry of Social Justice and Empowerment, Ms. Pratima Bhoumik and other parliamentarians paid floral tributes at the portrait of Gurudev Rabindranath Tagore.

**Dr. Neelam Sanjiva Reddy:** On the occasion of the birth anniversary of Dr. Neelam Sanjiva Reddy, a function was held on 19 May 2022 in the Parliament House. Lok Sabha Speaker Shri Om Birla and other parliamentarians paid floral tributes at the portrait of Dr. Neelam Sanjiva Reddy.

**Swatantryaveer Vinayak Damodar Savarkar:** On the occasion of the birth anniversary of Swatantryaveer Vinayak Damodar Savarkar, a function was held on 28 May 2022 in the Central Hall of Parliament House. Lok Sabha Speaker, Shri Om Birla and other dignitaries paid floral tributes at the Portrait of Swatantryaveer Vinayak Damodar Savarkar.

**Shri K.S. Hegde:** On the occasion of the birth anniversary of Shri K.S. Hegde, a function was held on 11 June 2022 in the Parliament House. Lok Sabha Speaker, Shri Om Birla and other dignitaries paid floral tributes to Shri K.S. Hegde.

## **EXCHANGE OF PARLIAMENTARY DELEGATIONS**

### *Indian Parliamentary Delegation Visiting Abroad*

**Vietnam:** An Indian Parliamentary Delegation led by Hon'ble Speaker, Lok Sabha, Shri Om Birla visited Vietnam from 19 to 21 April 2022 under the bilateral exchange programme. The Members of the Delegation were Sarvashri C.P. Joshi, Rahul Ramesh Shewale, Mitesh Rameshbhai Patel and Smt. Riti Pathak, Members of Lok Sabha and Shri Harnath Singh Yadav and Smt. Rajani Patil, Members of Rajya Sabha. Shri Utpal Kumar Singh, Secretary General, Lok Sabha also accompanied the Delegation. Dr. Ajay Kumar, Joint Secretary, Lok Sabha Secretariat was the Secretary to the delegation.

Hon'ble Speaker, Lok Sabha called on H.E. Mr. Vuong Dinh Hue, Chairperson of the National Assembly of Vietnam on 19 April 2022.

Hon'ble Speaker, Lok Sabha called on H.E. Mr. Nguyen Xuan Phuc, President of Vietnam in the evening of 19 April 2022.

Hon'ble Speaker, Lok Sabha called on H.E. Mr. Pham Minh Chinh, Prime Minister of Vietnam later in the evening of 19 April 2022.

During the visit, the Delegation witnessed the announcement ceremony of VietJet's new direct flights to India.



A meeting between Shri Utpal Kumar Singh, Secretary General, Lok Sabha and Mr Bui Van Cuong, General Secretary of the National Assembly of Vietnam took place and both the sides agreed on faster implementation of MoU signed between India and Vietnam on Cooperation between Sansad TV and National Assembly Television and Libraries of two Parliaments.

On 20 April 2022, the delegation visited Ho Chi Minh Mausoleum and Hon'ble Speaker paid tributes by laying wreath at the mausoleum.

The delegation visited Quang Ninh Province later on 20 April 2022, where they were received by H.E. Mr. Nguyen Xuan Ky, Party Secretary of Quang Ninh Province. The delegation interacted and discussed issues of mutual interest with high ranking party functionaries and government officials of Quang Ninh Province during a luncheon hosted by the Party Secretary on a Cruise.

On 20 April 2022, Hon'ble Speaker, Lok Sabha called on H.E. Mr. Nguyen Phu Trong, General Secretary of the Communist Party of Vietnam.

After the meeting with the General Secretary of the Communist Party, Hon'ble Speaker and Members of the Indian Parliamentary Delegation, visited Tran Quoc Pagoda and offered prayers.

Shri Pranay Verma, Ambassador of India in Hanoi hosted a dinner in honour of the delegation on 20 April 2022.

The delegation arrived Ho Chi Minh (HCM) City on 21 April 2022 and met H.E. Mr. Nguyen Van Nen, Party Secretary of Ho Chi Minh City.

An event was organised with the Indian Business Chamber of Vietnam (INCHAM) in HCMC. At the event, present and ex-office holders of INCHAM welcomed Hon'ble Speaker and Members of the delegation on 21 April 2022.

**Cambodia and Singapore:** The part delegation led by Hon'ble Speaker, Lok Sabha reached Phnom Penh, Cambodia from Ho Chi Minh City on 21 April 2022. The Members of the Delegation were Shri Ravneet Singh, Smt. Locket Chatterjee and Smt. Sarmistha Kumari Sethi, Members of Lok Sabha and Ms. Saroj Pandey, and Dr. Santanu Sen, Members of Rajya Sabha. Shri Utpal Kumar Singh, Secretary General, Lok Sabha also accompanied the Delegation. Dr. Ajay Kumar, Joint Secretary, Lok Sabha Secretariat was the Secretary to the delegation.

On 22 April 2022, the Indian Parliamentary Delegation visited the Independence Monument and the Royal Statue of Late King Father. The Hon'ble Speaker, Lok Sabha paid tribute by laying wreaths at both the monuments.

The delegation then proceeded to the National Assembly Palace where they were given a ceremonial welcome. Hon'ble Speaker inspected the Guard of Honour. H.E. Mr. Heng Samrin, President of the National Assembly accompanied the Hon'ble Speaker while inspecting the Guard of Honour.

Hon'ble Speaker, Lok Sabha called on H.E. Mr. Heng Samrin, President of the National Assembly of Cambodia on 22 April 2022.

Hon'ble Speaker also called on H.E. Mr. Say Chhum, President of the Senate of Cambodia.

The Hon'ble Speaker, Lok Sabha also had a Royal Audience with H.M. Mr. Norodom Sihamoni, King of the Kingdom of Cambodia.

On 23 April 2022 the delegation left Phnom Penh for Siem Reap . The delegation visited Ta Prohm Temple and Angkor Wat Temple in Siem Reap.

After concluding the Cambodia leg of the visit, the Indian Parliamentary Delegation led by Hon'ble Speaker, Lok Sabha arrived Singapore from Siem Reap in the afternoon of 24 April 2022. Hon'ble Speaker, Lok Sabha also Interacted with Indian Community in Singapore on 24 April 2022. The Delegation visited Netaji Marker (INA Monument) and Asian Civilization Museum on 25 April 2022.

Hon'ble Speaker, Lok Sabha called on H.E. Mr. Tan Chaun-Jin, Speaker of Singapore Parliament.

Hon'ble Speaker, Lok Sabha also called on Emeritus Senior Minister (ESM) Mr. Goh Chok Tong, former Prime Minister of Singapore on the same day.

*Call-on Meeting with the Hon'ble Speaker, Lok Sabha*

**Uttarakhand:** Smt. Ritu Khanduri Bhushan, Hon'ble Speaker of the Uttarakhand Vidhan Sabha called on Hon'ble Speaker, Lok Sabha on 7 April 2022 in the Parliament House.

**Vietnam:** H.E. Mr. Nguyen Van Nen, Member of the Politburo of the Communist Party of Vietnam and Party Secretary of the Ho Chi Minh City called on Hon'ble Speaker, Lok Sabha on 21 June 2022 in the Parliament House.

## PARLIAMENT MUSEUM

During the period from 1 April to 30 June 2022, a total of 3135 visitors visited the Parliament Museum. Apart from the general visitors, 318 students from schools and colleges from all over the country visited the Museum. A number of sitting and former members of Parliament, members of State Legislatures and foreign dignitaries/delegations also visited the museum during the quarter. As many as 4,34,854 visitors have visited the museum between 5 September 2006 (*i.e.* the date of opening the museum for the general public) and 30 June 2022.

## PARLIAMENTARY RESEARCH AND TRAINING INSTITUTE FOR DEMOCRACIES (PRIDE)

During the period from 1 April to 30 June 2022, the Parliamentary Research and Training Institute for Democracies (PRIDE) organized the following Events/Courses/Programmes for Members/Delegates/ Probationers/Officials:

- I. Programmes for Hon'ble Members of Parliament/Legislative Assemblies:** (i) Hon'ble Members of Maharashtra Legislature attended the Orientation Programme from 5 to 6 April 2022; and (ii) Hon'ble Members of Manipur Legislative Assembly attended the Orientation Programme from 6 to 7 June 2022.
- II. Training Programmes for Ministries/Departments of Government of India:** Newly Promoted Income Tax Officers attended the Online Training Programme on 8 June 2022.
- III. Online Training Programme for PAs & PSs of Members of Parliament:** PAs/PSs of Members of Parliament attended Online Training Programme on Members' Portal with Reference to submission of E-Notices including Parliamentary Questions on 22 April 2022.
- IV. National Environment Youth Parliament Festival 2022:** Parliamentary Research & Training Institute for Democracies (PRIDE) in coordination with *Paryavaran Sanrakshan Gatividhi* (PSG) and Manav Rachna International Institute of Research And Studies, Faridabad organised a National Environment Youth Parliament 2022 on 16 April 2022. In all, one hundred thirty-six students participated in the programme.
- V. Appreciation Courses:** Seven Appreciation Courses in Parliamentary Processes and Procedures were organized for Probationers/Officer Trainees of: (i) Indian Radio Regulatory Service on 5 May 2022; (ii) Indian Audit & Accounts Service from 17 to 19 May 2022; (iii) 43<sup>rd</sup> (2020) and 44<sup>th</sup> (2021) Batches of Indian Statistical Service from 18 to 20 May 2022; (iv) Probationers of the Indian Railway Traffic Service (IRTS) and Indian Defense Estates Service (IDES) from 23 to 25 May 2022; (v) ICAS, IDAS and

OP&TAFS from 25 to 27 May 2022 (vi) Military Engineer Services from 8 to 9 June 2022; and (vii) IAS (Phase I), 2021 and Royal Bhutan Civil Service (RBCS) from 10 to 11 June 2022.

**VI. Capacity Building Programme for officials of Lok Sabha/ Rajya Sabha and State Legislature Secretariats:** During the period eighteen programmes were conducted: (I) Capacity Building Programmes (i) on Government E- Market (GEM) on 19 April 2022; (ii) in Drafting of Committee Reports and Committee Management from 20 to 22 April 2022; (iii) for Officials providing Protocol, Coordination and Liason Service from 23 to 25 May 2022; (iv) for Officials dealing with Questions, Legislative and Budgetary Process from 10 to 12 May 2022; (v) for officials providing Editorial and Translation Services from 29 June to 1 July 2022; (II) Branch Specific Training Programmes for creating pool of trained personnel for: (i) Table Office from 13 to 14 June 2022; (ii) Legislative Branch from 20 to 22 June 2022; (iii) Question Branch from 20 to 24 June 2022 (iv) Conference Branch from 27 to 29 June 2022; (III) Training Programmes on (i) First Aid from 25 to 27 April 2022; (ii) e-Leave Management under e-Office System for Messengerial Service on 19 April 2022 (iii) "Data Driven Decision Making" from 26 to 27 May 2022; (iv) Skill Upgradation/Enhancement Training, organized for Stenographers on 9 May 2022; (v) Online Training Programme on Research Methodology for Research Officials from 30 to 31 May 2022; (vi) Classes for Competitive Departmental Examination of Library Attendants, from 30 June to 1 July 2022 ; (IV) Workshop on Right to Information on 5 May 2022; (V) Online Interactive Session on 'Food for Health: Yogic perspective on Healthy Diet' on Celebration of International Yoga Day on 21 June 2022; and (VI) One-day Attachment Programme for Officials of Haryana Vidhan Sabha Secretariat with Question Branch of Lok Sabha Secretariat on 16 June 2022.

**VII. Study Visits (a) (International):** A Parliamentary Delegation from Ghana led by Hon'ble Osei Kyei Mensah Bonsu, Minister of Parliamentary Affairs of Ghana attended the Study Visit on 13 April 2022. **(b)** Twelve Study Visits (National) were organized during the period.

## **Members' Reference Service**

Members' Reference Service caters to the information needs of Members of Parliament, primarily in connection with their day-to-day parliamentary work. The Service brings out Reference Notes and Legislative Notes on important issues and Bills pending before the House. During the period from 1 April 2022 to 30 June 2022, a total of 373 references were received and disposed of, out of which 290 references were offline and 83 references were online. One Legislative Note was prepared. One Briefing Session was organized during the above mentioned period.

**PARLIAMENTARY AND CONSTITUTIONAL DEVELOPMENTS**  
**(1 APRIL TO 30 JUNE 2022)**

Events covered in this Feature are based primarily on the information available in the public domain including the Official Websites of Union and State Legislatures, Election Commission of India and also reports appearing in the daily newspapers, as such, the Lok Sabha Secretariat does not accept any responsibility for their accuracy, authenticity or veracity.

**INDIA**

**DEVELOPMENTS AT THE UNION**

*Lok Sabha Bye-election:* The following members were declared elected in the Lok Sabha bye-election during the period from 1 April to 30 June 2022.

<b>Sl.No</b>	<b>Name and Party affiliation</b>	<b>Name of Constituency</b>	<b>Date of Election</b>	<b>Date of Counting</b>
1.	Shri Shatrughan Prasad Sinha (All India Trinamool Congress)	Asansol (West Bengal)	12.04.2022	16.04.2022
2.	Shri Simranjit Singh Mann (Shiromani Akali Dal)	Sangrur (Punjab)	23.06.2022	26.06.2022
3.	Shri Dinesh Lal Yadav "Nirahua" (Bharatiya Janata Party)	Azamgarh (Uttar Pradesh)	23.06.2022	26.06.2022
4.	Shri Ghanshyam Singh Lodhi (Bharatiya Janata Party)	Rampur (Uttar Pradesh)	23.06.2022	26.06.2022

*Elections to Rajya Sabha:* The following members have been elected in Biennial Election to the Rajya Sabha during the period from 1 April to 30 June 2022.

<b>Sl.No</b>	<b>Name and Party affiliation &amp; State</b>	<b>Date of Election</b>	<b>Date of taking Oath</b>
1.	Shri Pabitra Margherita (Bharatiya Janata Party) Assam	03.04.2022	04.04.2022

2.	Shri Rwngrwa Narzary (United People's Party (Liberal) Assam	03.04.2022	04.04.2022
3.	Dr. Sikander Kumar (Bharatiya Janata Party) Himachal Pradesh	03.04.2022	05.04.2022
4.	Smt. Jebi Mather Hisham (Jharkhand Mukti Morcha) Kerala	03.04.2022	04.04.2022
5.	Shri A.A. Rahim (Communist Party of India(Marxist)) Kerala	03.04.2022	04.04.2022
6.	Shri Sandosh Kumar P. (Communist Party of India) Kerala	03.04.2022	04.04.2022
7.	Smt. S. Phangnon Konyak (Bharatiya Janata Party) Nagaland	03.04.2022	04.04.2022
8.	Shri Manik Saha (Telangana Rashtra Samithi) Tripura	03.04.2022	05.04.2022
9.	Shri Ashok Kumar Mittal (Aam Aadmi Party) Punjab	11.04.2022	02.05.2022
10.	Shri Sanjeev Arora (Aam Aadmi Party) Punjab	11.04.2022	02.05.2022
11.	Shri Harbhajan Singh (Aam Aadmi Party) Punjab	11.04.2022	18.07.2022
12.	Shri Sandeep Kumar Pathak (Aam Aadmi Party) Punjab	11.04.2022	18.07.2022
13.	Shri Raghav Chadha (Aam Aadmi Party) Punjab	11.04.2022	02.05.2022
14.	Shri Damodar Rao Divakonda (Telangana Rashtra Samithi) Telangana	22.06.2022	24.06.2022

15.	Shri B. Parthasaradhi Reddy (Telangana Rashtra Samithi) Telangana	22.06.2022	24.06.2022
16.	Shri Niranjan Reddy Sirgapor (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	22.06.2022	24.06.2022
17.	Shri Masthan Rao Beeda (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	22.06.2022	18.07.2022
18.	Shri Ryaga Krishnaiah (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	22.06.2022	24.06.2022
19.	Shri V. Vijayasai Reddy (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	22.06.2022	18.07.2022
20.	Shri Rajeev Shukla (Indian National Congress) Chhattisgarh	30.06.2022	18.07.2022
21.	Shrimati Ranjeet Ranjan (Indian National Congress) Chhattisgarh	30.06.2022	18.07.2022
22.	Ms. Kavita (Bharatiya Janata Party) Madhya Pradesh	30.06.2022	08.07.2022
23.	Shri Vivek K. Tankha (Indian National Congress) Madhya Pradesh	30.06.2022	08.07.2022
24.	Smt. Sumitra (Bharatiya Janata Party) Madhya Pradesh	30.06.2022	08.07.2022
25.	Shri S. Kalyansundaram (Dravida Munnetra Kazhagam) Tamil Nadu	30.06.2022	18.07.2022



26.	Shri R. Girirajan (Dravida Munnetra Kazhagam) Tamil Nadu	30.06.2022	18.07.2022
27.	Shri C. Ve. Shanmugam (All India Anna Dravida Munnetra Kazhagam) Tamil Nadu	30.06.2022	18.07.2022
28.	Shri P. Chidambaram (Indian National Congress) Tamil Nadu	30.06.2022	18.07.2022
29.	Shri R. Dharmar (All India Anna Dravida Munnetra Kazhagam) Tamil Nadu	30.06.2022	08.07.2022
30.	Shri K.R.N.Rajeshkumar (Dravida Munnetra Kazhagam) Tamil Nadu	30.06.2022	18.07.2022

*Resignation of Rajya Sabha Members:* The following members resigned from the Rajya Sabha during the period from 1 April to 30 June 2022.

Sl.No	Name	Party affiliation	State	Date of Resignation
1.	Shri Subhash Chandra Singh	Biju Janta Dal	Odisha	21.04.2022
2.	Shri P. Chidambaram	Indian National Congress	Maharashtra	16.06.2022

## AROUND THE STATES

### ANDHRA PRADESH

*Oath of New Ministers:* On 7 April 2022, all the Ministers resigned for reconstitution of the Council of Ministers.

On 11 April 2022, the Governor, Shri Biswa Bhusan Harichandan administered oath of office and secrecy to twenty-five Ministers viz. Sarvashri Rajanna Dora Peedika, Budi Mutyala Naidu, Kottu Satyanarayana, K.Narayana Swamy, Amzath Basha Shaik Bepari, Dharmana Prasada Rao, Dadiseti Ramalingeswara Rao, Botcha Satyananarayana, Kakani Govardhana Reddy, Merugu Nagarjuna, Jogi Ramesh, Karumuri Venkata Nageswara Rao, Pinipe Viswarupu, Seediri Appala Raju, PeddiReddi Ramachandra Reddy, Audimulapu Suresh, Ambati Rambabu, Buggana Rajendranath, Gudivada Amarnath, Gummanur Jayaram, Chelluboyina Srinivasa Venugopala Krishna, Smt. Vidadala Rajini, Smt. R.K. Roja, Smt. K.V. Usha Shricharan and Smt. Taneti Vanitha.

*Assembly Bye-election Result:* On 26 June 2022, Shri Mekapati Vikram Reddy of the Yuvajana Sramika Rythu Congress Praty was declared elected from Atmakur Assembly Constituency in the bye-election held on 23 June 2022.

## **BIHAR**

*Assembly Bye-election Result:* On 16 April 2022, Shri Amar Kumar Paswan of the Rashtriya Janta Dal was declared elected from Bochahan Assembly Constituency in the bye-election held on 12 April 2022.

## **CHHATTISGARH**

*Assembly Bye-election Result:* On 16 April 2022, Smt. Yashoda Nilamber Verma of the Indian National Congress was declared elected from Khairagarh Assembly Constituency in the bye-election held on 12 April 2022.

## **DELHI**

*Assembly Bye-election Result:* On 26 June 2022, Shri Durgesh Pathak of the Aam Aadmi Party was declared elected from Rajinder Nagar Assembly Constituency in the bye-election held on 23 June 2022.

## **JHARKHAND**

*Assembly Bye-election Result:* On 26 June 2022, Smt. Shilpi Neha Tirkey of the Indian National Congress was declared elected from Mandar Assembly Constituency in the bye-election held on 23 June 2022.

## **KARNATAKA**

*Resignation of Minister:* On 15 April 2022, the Minister of Rural Development and Panchayati Raj, Shri K. S. Eshwarappa resigned.

## **KERALA**

*Assembly Bye-election Result:* On 3 June 2022, Smt. Uma Thomas of the Indian National Congress was declared elected from Thrikkakara Assembly Constituency in the bye-election held on 31 May 2022.

## **MAHARASHTRA**

*Assembly Bye-election Result:* On 16 April 2022, Smt. Jayshri Chandrakant Jadhav of the Indian National Congress was declared elected from Kolhapur North Assembly Constituency in the bye-election held on 12 April 2022.

*Resignation of Chief Minister:* On 29 June 2022, the Chief Minister of Maharashtra, Shri Uddhav Thackeray resigned.

*Oath of New Chief Minister and Deputy Chief Minister:* On 30 June 2022, Sarvashri Eknath Shinde and Devendra Fadanvis were sworn in as the Chief Minister and the Deputy Minister, respectively.

## **ODISHA**

*Assembly Bye-election Result:* On 3 June 2022, Smt. Alaka Mohanty of the Biju Janata Dal was declared elected from Brajarajnagar Assembly Constituency in the bye-election held on 31 May 2022.

*Oath of New Ministers:* On 4 June 2022, all the Ministers resigned for reconstitution of the Council of Ministers.

On 5 June 2022, the Governor, Prof. Ganeshi Lal administered oath of office and secrecy to twenty-one Ministers. 13 Ministers of Cabinet rank *viz.* Sarvashri Ashok Chandra Panda, Atanu Sabyasachi Nayak, Jagannath Saraka, Naba Kishore Das, Niranjana Pujari, Pradip Kumar Amat, Prafulla Kumar Mallik, Pratap Keshari Deb, Rajendra Dholakia, Rajendra Pratap Swain, Smt. Pramila Mallik, Smt. Tukuni Sahu and Smt. Usha Devi; and 8 Ministers of State with independent charge *viz.* Sarvashri Aswini Kumar Patra, Pritiranjana Gharai, Rohit Pujari, Samir Ranjan Dash, Srikanta Sahu, Tusharkanti Behera, Smt. Basanti Hembram and Smt. Rita Sahu took oath.

*New Speaker:* On 13 June 2022, Shri Bikram Keshari Arukha was elected as the Speaker of Odisha Legislative Assembly.

### **PUNJAB**

*Stripped from Ministry:* On 24 May 2022, the Chief Minister, Shri Bhagwant Mann, stripped the Cabinet Minister, Dr. Vijay Singla of Health Portfolio.

### **TRIPURA**

*Oath of Chief Minister:* On 15 May 2022, Prof. (Dr.) Manik Saha was sworn in as the Chief Minister of Tripura.

*Assembly Bye-election Results:* Bye-elections to the 4 seats of State Assembly were held on 23 June 2022. The results were announced on 26 June 2022. Following is the list of members elected and their respective constituencies:

<b>S.N.</b>	<b>Name of the Elected Candidate</b>	<b>Party</b>	<b>Constituency</b>
1.	Shri Sudip Roy Barman	Indian National Congress	Agartala
2.	Prof. (Dr.) Manik Saha	Bharatiya Janata Party	Town Bordowali
3.	Smt. Swapna Das	Bharatiya Janata Party	Surma
4.	Smt. Malina Debnath	Bharatiya Janata Party	Jubarajagar

### **UTTARAKHAND**

*Assembly Bye-election Result:* On 3 June 2022, Shri Pushkar Singh Dhami of the Bharatiya Janata Party was declared elected from Champawat Assembly Constituency in the bye-election held on 31 May 2022.

### **WEST BENGAL**

*Assembly Bye-election Result:* On 16 April 2022, Shri Babul Supriyo of the All India Trinamool Congress was declared elected from Ballygunge Assembly Constituency in the bye-election held on 12 April 2022.

### **EVENTS ABROAD**

#### **AUSTRALIA**

*Oath of Prime Minister:* On 23 May 2022, Mr. Anthony Albanese was sworn in as the Prime Minister of Australia.

## **COLOMBIA**

*New President:* On 19 June 2022, Mr. Gustavo Petro was elected as the President of Colombia.

## **COSTA RICA**

*Oath of President:* On 8 May 2022, Mr. Rodrigo Chaves was sworn in as the President of Costa Rica.

## **EAST TIMOR**

*Oath of President:* On 19 May 2022, Mr. Jose Ramos-Horta was sworn in as the President of East Timor.

## **FRANCE**

*Oath of President:* On 7 May 2022, Mr. Emmanuel Macron was sworn in as the President of France for the second term.

*New Prime Minister:* On 16 May 2022, Ms. Elisabeth Borne was appointed as the Prime Minister of France.

## **GRENADA**

*Oath of Prime Minister:* On 24 June 2022, Mr. Dickon Mitchell was sworn in as the Prime Minister.

## **HUNGARY**

*Oath of Prime Minister:* On 16 May 2022, Mr. Viktor Orban was sworn in as the Prime Minister of Hungary for the fifth term.

## **KOREA**

*Oath of President:* On 10 May 2022, Mr. Yoon Suk-yeol was sworn in as the President of Korea.

## **PAKISTAN**

*Oath of Prime Minister:* On 11 April 2022, Mr. Shehbaz Sharif was sworn in as the Prime Minister of Pakistan.

## **PHILIPPINES**

*Oath of President:* On 30 June 2022, Mr. Ferdinand Marcos Jr. was sworn in as the President of Philippines.

## **SERBIA**

*Oath of President:* On 31 May 2022, Mr. Aleksandar Vucic was sworn in as the President of Serbia for the second term.

## **SLOVENIA**

*New Prime Minister:* On 25 May 2022, Mr. Robert Golob was elected as the Prime Minister of Slovenia.

## **SRI LANKA**

*Resignation of Prime Minister:* On 9 May 2022, the Prime Minister of Sri Lanka, Mr. Mahinda Rajapaksa resigned.

*Appointment of Prime Minister:* On 12 May 2022, the President, Mr. Gotabaya Rajapaksa appointed Mr. Ranil Wickremesinghe as the Prime Minister of Sri Lanka.

## **UNITED ARAB EMIRATES**

*Death of President:* On 13 May 2022, the President, Mr. Sheikh Khalifa bin Zayed Al Nahyan passed away.

*New President:* On 14 May 2022, Sheikh Mohamed bin Zayed Al Nahyan was appointed as the President of the United Arab Emirates.

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**APPENDIX – I**

**STATEMENT SHOWING WORK TRANSACTED BY THE COMMITTEES OF LOK SABHA  
DURING 1 APRIL TO 30 JUNE 2022**

**WORKING OF PARLIAMENTARY COMMITTEES**

Sl. No.	Name of the Committee	No. of sittings held during the period	No. of Reports presented
<b>1</b>	<b>2</b>		
i)	Business Advisory Committee	1	1
ii)	Committee on Absence of Members from the Sittings of the House	1	1
iii)	Committee on Empowerment of women	2	-
iv)	Committee on Estimates	5	2
v)	Committee on Ethics	-	-
vi)	Committee on Government Assurances	3	-
vii)	Committee on Member of Parliament Local Area Development Scheme (MPLADS)	-	-
viii)	Committee on Papers Laid on the Table	1	4
ix)	Committee on Petitions	2	-
x)	Committee on Private Members' Bills and Resolutions	-	-
xi)	Committee of Privileges	4	-
xii)	Committee on Public Accounts	7	3
xiii)	Committee on Public Undertakings	8	-
xiv)	Committee on Subordinate Legislation	5	-
xv)	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	6	3
xvi)	General Purposes Committee	-	-
xvii)	House Committee (a) Accommodation Sub-Committee (b) Sub-Committee on Amenities	1	-
xviii)	Library Committee	-	-
xix)	Railway Convention Committee	-	-
xx)	Rules Committee	-	-

### JOINT/SELECT COMMITTEE

1	2		
i)	Joint Committee on Offices of Profit	1	-
ii)	Joint Committee on Salaries and Allowances of Members of Parliament	-	-

### DEPARTMENTALLY RELATED STANDING COMMITTEES

i)	Committee on Agriculture	3	-
ii)	Committee on Chemicals and Fertilizers	2	-
iii)	Committee on Coal & Steel	1	-
iv)	Committee on Defence	1	-
v)	Committee on Energy	3	-
vi)	Committee on External Affairs	5	1
vii)	Committee on Finance	5	1
viii)	Committee on Food, Consumer Affairs and Public Distribution	4	-
ix)	Committee on Information Technology	2	-
x)	Committee on Labour	8	1
xi)	Committee on Petroleum & Natural Gas	6	1
xii)	Committee on Railways	2	-
xiii)	Committee on Rural Development	4	-
xiv)	Committee on Social Justice & Empowerment	2	1
xv)	Committee on Urban Development	6	1
xvi)	Committee on Water Resources	4	-

## APPENDIX II

### STATEMENT SHOWING THE WORK TRANSACTED BY THE COMMITTEES OF RAJYA SABHA DURING 1 APRIL TO 30 JUNE 2022

#### WORKING OF PARLIAMENTARY COMMITTEES

Name of Committee	No. of Meetings Held between 1 April to 30 June 2022	No. of Reports presented during the period from 1 April to 30 June 2022
(i) Business Advisory Committee	01*	-
(ii) Committee of Privileges	01	01
(iii) Committee on Ethics	01	-
(iv) Committee on Government Assurances	01	-
(v) Committee on Member of Parliament Local Area Development Scheme	01	-
(vi) Committee on Papers Laid on the Table	03	01
(vii) Committee on Petitions	02	-
(viii) Committee on Provision of Computer Equipment to Members of Rajya Sabha	-	-
(ix) Committee on Rules	-	-
(x) Committee on Subordinate Legislation	03	-
(xi) General Purposes Committee	-	-
(xii) House Committee	01	-
(xiii) Committee on Information and Communication Technology	01	The Committee does not submit any report.

\* As there was no quorum in the meeting, the Minister of State in the Ministry of Parliamentary Affairs informed the House about the tentative allocation of time to Government Legislative Business by the Members and Special Invitees in the meeting, which was adopted by the House.

**DEPARTMENT RELATED STANDING COMMITTEES**

(i)	Commerce	04	04
(ii)	Health and Family Welfare	07	-
(iii)	Home Affairs	2	-
(iv)	Education, Women, Children, Youth and Sports	05	-
(v)	Industry	-	-
(vi)	Personnel, Public Grievances, Law and Justice	04	-
(vii)	Science and Technology, Environment, Forests and Climate Change	1	1
(viii)	Transport, Tourism and Culture	7	5

**NEW MEMBERS SWORN IN**

Sl. No.	Name of Members Sworn	Party Affiliation	Date on which Sworn
1.	Shri Pabitra Margherita	BJP	04.04.2022
2.	Shri Rwngrwa Narzary	UPP(L)	04.04.2022
3.	Shrimati Jebi Mather Hisham	INC	04.04.2022
4.	Shri Sandosh Kumar P.	CPI	04.04.2022
5.	Shri A.A. Rahim	CPI(M)	04.04.2022
6.	Shrimati S. Phangnon Konyak	BJP	04.04.2022
7.	Dr. Sikander Kumar	BJP	05.04.2022
8.	Shri Manik Saha	BJP	05.04.2022
9.	Shri Sanjeev Arora	AAP	02.05.2022
10.	Dr. Ashok Kumar Mittal	AAP	02.05.2022
11.	Shri Raghav Chadha	AAP	02.05.2022
12.	Shri Aneel Prasad Hegde	JD(U)	30.05.2022
13.	Shri Ravichandra Vaddiraju	TRS	30.05.2022
14.	Shri Ryaga Krishnaiah	YSRCP	24.06.2022
15.	Shri Niranjan Reddy Siragpoor	YSRCP	24.06.2022
16.	Shri Niranjan Bishi	BJD	24.06.2022
17.	Shri Damodar Rao Devakonda	TRS	24.06.2022
18.	Shri B. Parthasaradhi Reddy	TRS	24.06.2022

**APPENDIX III**  
**STATEMENT SHOWING THE ACTIVITIES OF THE LEGISLATURES OF THE STATES AND UNION TERRITORIES**  
**DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2022**

Legislatures	Duration	Sittings	Govt. Bills [Introduced (passed)]	Private Bills [Introduced (passed)]	Starred Questions [Received (admitted)]	Unstarred Questions [Received (admitted)]	Short Notice Questions [Received (admitted)]
1	2	3	4	5	6	7	8
Andhra Pradesh L.A.	08.03.2022 to 25.03.2022	12	11(11)	-	187(169)	8(8)	1(1)
Andhra Pradesh L.C.	07.03.2022 to 25.03.2022	12	11(11)	-	223(173)	8(8)	18(15)
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-
Assam L.A.*	-	-	-	-	-	-	-
Bihar L.A.	24.06.2022 to 30.06.2022	5	2(2)	-	743(572)	(95)	84(84)
Bihar L.C.	24.06.2022 to 30.06.2022	5	2(2)	-	361(331)	-	69(63)
Chhattisgarh L.A.*	-	-	-	-	-	-	-
Goa L.A.**	-	-	-	-	-	-	-
Gujarat L.A.	-	-	-	-	-	36(15)	-
Haryana L.A.**	-	-	-	-	-	-	-
Himachal Pradesh L.A.	-	-	-	-	-	-	-
Jharkhand L.A.*	-	-	-	-	-	-	-
Karnataka L.A.*	-	-	-	-	-	-	-
Karnataka L.C.*	-	-	-	-	-	-	-
Kerala L.A.*	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

\* Information received from the State/Union Territory Legislature contained Nil Report

Madhya Pradesh L.A.*	-	-	-	-	-	-	-
Maharashtra L.A.**	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-
Manipur L.A.*	-	-	-	-	-	-	-
Meghalaya L.A.**	-	-	-	-	-	-	-
Mizoram L.A.*	-	-	-	-	-	-	-
Nagaland L.A.**	-	-	-	-	-	-	-
Odisha L.A.**	-	-	-	-	-	-	-
Punjab L.A.	24.06.2022 to 30.06.2022	9	5(5)	-	469(343)	130(86)	-
Rajasthan L.A.**	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-
Tamil Nadu L.A.	06.04.2022 to 10.05.2022	22	24(24)	-	(2978)	(5849)	12(12)
Telangana L.A.**	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-
Tripura L.A.*	-	-	-	-	-	-	-
Uttar Pradesh L.A.**	-	-	-	-	-	-	-
Uttar Pradesh L.C.	23.05.2022 to 31.05.2022	8	6(6)	-	166(163)	85(83)	31(10)
Uttarakhand L.A.**	-	-	-	-	-	-	-
West Bengal L.A.	10.06.2022 to 24.06.2022	11	11(11)	-	325(259)	28(25)	-
<b>UNION TERRITORIES</b>							
Delhi L.A.*	-	-	-	-	-	-	-
Puducherry L.A.**	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

\* Information received from the State/Union Territory Legislature contained Nil Report



**COMMITTEES AT WORK/ NUMBER OF SITTINGS HELD AND NUMBER OF REPORTS PRESENTED  
DURING THE PERIOD FROM 1 APRIL TO JUNE 2022**

	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Andhra Pradesh L.A.	1(1)	-	-	-	1	-	-	-	1	-	2	-	-	-	-	-
Andhra Pradesh L.C.	1(1)	-	-	-	1	-	-	-	1	-	2	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	-	1	2	-	1	6	-	-	-	-	-	-	3	-	-	1 <sup>(a)</sup>
Bihar L.A.	1(1)	13(2)	13	10	-	29	13	10	12(1)	1	11	10	10	1	-	113(6) <sup>(b)</sup>
Bihar L.C.	-	10	10	10(1)	10	-	10	10	-	9	10	10	-	-	-	91 <sup>(c)</sup>
Chhattisgarh L.A.	-	1	-	-	-	1	-	-	-	-	-	-	3	-	-	2 <sup>(d)</sup>
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	-	5	-	-	-	5	3	6	2	-	2	-	16	-	-	11 <sup>(e)</sup>
Haryana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	-	-	2	-	-	7	-	7	10	7	-	-	9	-	-	85(1) <sup>(f)</sup>
Karnataka L.A.	-	12	12	-	10	13	11	13	13	-	12	-	11	-	-	44 <sup>(g)</sup>
Karnataka L.C.	-	13	13	-	11	-	-	-	-	-	12	-	-	-	-	6 <sup>(h)</sup>
Kerala L.A.	-	6	5	2	4	8	1	5	4	-	8	2	4	-	1	83(14) <sup>(i)</sup>
Madhya Pradesh L.A.	-	-	-	-	-	-	-	2	2	-	-	-	-	-	-	8(1) <sup>(i)</sup>

\*\* Information not received from State/Union Territory Legislature

	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2 <sup>(k)</sup>
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.	1 <sup>(1)</sup>	-	-	-	-	1	-	-	1	-	2	-	10	-	-	1 <sup>(l)</sup>
Nagaland L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Odisha L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Punjab L.A.	1 <sup>(1)</sup>	1	1	-	1	2	1	1	1	-	1	-	1	-	-	8 <sup>(m)</sup>
Rajasthan L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.	-	1 <sup>(1)</sup>	1 <sup>(2)</sup>	-	-	4 <sup>(6)</sup>	-	-	7	-	-	-	6 <sup>(9)</sup>	-	-	3 <sup>(2)</sup> <sup>(n)</sup>
Telangana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tripura L.A.	-	-	-	-	-	-	-	2	1	-	1	-	3	-	-	-
Uttar Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.C.	2	-	4	-	5	-	-	-	-	-	-	-	-	-	-	32 <sup>(3)</sup> <sup>(o)</sup>
Uttarakhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.	5 <sup>(5)</sup>	6	6	-	6	7 <sup>(1)</sup>	6	-	6 <sup>(1)</sup>	-	10	6	6	-	-	191 <sup>(p)</sup>
<b>UNION TERRITORIES</b>																
Delhi L.A.	-	1	1	-	3	1	-	2	-	1	-	-	-	-	-	12 <sup>(q)</sup>
Puducherry L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

- (a) Act Implementation Committee-1
- (b) Question & Calling Attention Committee-10, Zila Parishad & Panchayati Raj Committee-10, Nivedan Committee-10(6), Internal Resource Committee-10, Women & Child Welfare Committee-11, Agricultural Development Industries Committee-10, Tourism Development Committee-10, Zero Hour Committee-9, Ethic Committee-10, Bihar Heritage Development Committee-11, Minority Welfare Committee-10 and Environment Conservation & Pollution Control Committee-11
- (c) Rajbhasha-10, Paper Laid on the Table-10, Nivedan Committee-11, Committee on Zila Parishad-10, Question & Call Attention-10, Human Right Committee-10, Zero Hour Committee-10, Ethics Committee-10, and Committee on Disaster Management and Rehabilitation-10
- (d) Local Body and Panchayati Raj Accounts Committee-2
- (e) Panchayati Raj Committee-4, Welfare of Socially and Educationally Backward Classes Committee-4, and Papers Laid on the Table Committee-3
- (f) Internal Resources Revenue and Central Aid Committee-8, Environment and Pollution Control Committee-10, Women Welfare and Children Development Committee-3, Nivedan Committee-9, MLA Fund Monitoring Committee-10, Youth Culture Sports and Tourism Committee-7, Zila Parisad and Panchayati Raj Committee-7, Anaagat Prashan Kiryanvayan Samiti-8, Shunyakaal Samiti-6, Gair Sarkari Sankalp Samiti-9, and Sadachar Samiti-8
- (g) Committee on Welfare of Women and Children -11, Committee on Papers Laid on The Table-11, Committee on Welfare of Backward Classes and Minorities-13, and Committee on Local Bodies and Panchayat Raj Institutions-9
- (h) House Committee regarding functioning of clubs in the state-3, and House Committee (RDPR)-3
- (i) Committee on the Welfare of Senior Citizens-6, Committee on Environment-5, Committee on the Papers Laid on the Table-1, Committee on the Welfare of Backward Class Communities-4, Committee on the Welfare of Women, Transgender, Children & Differently Abled-6, Committee on the Welfare of Fishermen and Allied Workers-3, Committee on the Welfare of Youth Affairs-3, Committee on Official Language-2, Committee on Local Fund Accounts-4, Committee on the Welfare of Non-Resident Keralites-4, and Subject Committee-45(14)
- (j) Committee on Nivedan/ Abhyaavedan-2, Question and reference Committees-4, Committee on Paper Laid on the table-1(1), and Agriculture Development Committee-3
- (k) Hill Areas Committee-2
- (l) Committee on Local Fund Accounts (CoLFA)
- (m) Papers Laid & Library Committee-1, Committee on Question & References-1, Committee on Local Bodies-1, Committee on Panchayati Raj Insitiutions-2, Committee on Co-Operation and Its Allied Activites-2, and Committee of Agriculture and its Allied Activities for the year 2021-2022-1
- (n) Committee on Delegated Legislation-1 and Committee on Papers Laid on the Table-2(2)
- (o) Committee on Question & Reference-4(1), Committee on Financial & Administrative Delayed-4, Committee on Enquiry of Housing Complaints of U.P. Legislature-4(1), Committee on Control of Irregularities in Development Authorities, Housing Board, Jila Panchayats & Municipal Corporation-5(1), Committee on Enquiry of Provincial Electricity Arrangement-6, Committee on Regulation Review-2, Divine Disaster Management Investigation Committee-1, Committee on Commercialization of Education-4, and Legislative Empowerment Committee-2
- (p) Committee on Bidhayak Elaka Unnayan Prakalpa-6, Committee on Local Fund Accounts-7, Committee on Papers Laid on the Table-6, Committee on the Reforms and Functioning of the Committee System-6, Standing Committee on Agriculture, Agricultural Marketing and Food Processing Industries & Horticulture-6, Standing Committee on Industry, Commerce and Enterprises-6, Standing Committee on

Fisheries and Animal Resources Development-6, Standing Committee on Higher Education-6, Standing Committee on School Education-7, Standing Committee on Environment, Forest and Tourism-6, Standing Committee on Finance and Planning-4, Standing Committee on Food & Supplies-6, Standing Committee on Health & Family Welfare-6, Standing Committee on Home, Personnel & Administrative Reforms, Correctional Administration, Law and Judicial-5, Standing Committee on Housing, Fire & Emergency Services and Disaster Management-5, Standing Committee on Information & Cultural Affairs and Youth Services & Sports-6, Standing Committee on Irrigation & Waterways and Water Resources Investigation & Development-7, Standing Committee on Labour-11, Standing Committee on Urban Development and Municipal Affairs-6, Standing Committee on Panchayats and Rural Development and Sunderban Affairs-6, Standing Committee on Power & Non-Conventional Energy Sources-6, Standing Committee on Public Works and Public Health Engineering-9, Standing Committee on Information Technology and Technical Education-7, Standing Committee on Self Help Group & Self Employment-10, Standing Committee on Women & Child Development and Social Welfare-6, Standing Committee on Transport- 6, Standing Committee on Backward Classes Welfare-6 Standing Committee on Minority Affairs-5, Standing Committee on Land & Land Reforms-6, and Standing Committee on Co-operation and Consumer Affairs-6,

- (q) Committee on Environment-1, Committee on Women and Child Welfare-1, Committee on Salary and Other Allowances-1, Department Related Standing Committee on Finance and Transport-1, Committee on Welfare of OBCs-2, Department Related Standing Committee on Administrative Matters-2, Committee on Welfare of Students and Youth-1, Department Related Standing Committee on Public Utilities and Civic Amenities-1, and Committee on violation of Protocol Norms & Contemptuous Behaviour by Govt. Officers and MLAs-2

**Joint/Select Committees:**

Kerala LA- The Kerala Public Health Bill, 2021

**APPENDIX – IV**

**LIST OF BILLS PASSED BY THE HOUSES OF PARLIAMENT AND ASSENTED TO  
BY THE PRESIDENT  
DURING THE PERIOD 1 APRIL TO 30 JUNE 2022**

NIL

## APPENDIX-V

### LIST OF BILLS PASSED BY THE LEGISLATURES OF THE STATES AND THE UNION TERRITORIES DURING THE PERIOD 1 APRIL TO 30 JUNE 2022

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#### ANDHRA PRADESH

1. The Andhra Pradesh Appropriation Bill, 2022
2. The Andhra Pradesh Appropriation (No.-2) Bill, 2022
3. The Andhra Pradesh Minorities Component (Out lay, Allocation and Utilization of Financial Resources) Bill, 2022
4. The Andhra Pradesh Official Languages (Amendment) Bill, 2022
5. The Andhra Pradesh Labour Welfare Fund (Amendment) Bill, 2022
6. The Andhra Pradesh Mutually Aided Cooperative Societies (Amendment) Bill, 2022
7. The Andhra Pradesh Private Universities (Establishment and Regulation) (Amendment) Bill, 2022
8. The Andhra Pradesh Value Added Tax (Amendment) Bill, 2022
9. The Andhra Pradesh Charitable and Hindu Religious Institutions and Endowments (Amendment) Bill, 2022
10. The Andhra Pradesh Public Employment (Regulation of Superannuation) (Amendment) Bill, 2022
11. The Andhra Pradesh (Regulation of Trade in Indian Made Foreign Liquor, Foreign Liquor) (Amendment) Bill, 2022

#### BIHAR

1. *Bihar Chhoa (Niyantaran) Vidheyak, 2022*
2. *Bihar Viniyog (Sankhya-3) Vidheyak, 2022*

#### PUNJAB

1. The Punjab Appropriation (No.2) Bill, 2022
2. The Punjab Rural Development (Amendment) Bill, 2022
3. The Punjab Agricultural Produce Markets (Amendment) Bill, 2022

4. The Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022
5. The Fiscal Responsibility and Budget Management (Amendment) Bill, 2022

### **TAMIL NADU**

1. The Tamil Nadu Town and Country Planning Bill, 2022
2. The Tamil Nadu Universities Laws Bill, 2022
3. The Chennai University Bill, 2022
4. The Tamil Nadu Siddha Medical University Bill, 2022
5. The Tamil Nadu State Commission for the Scheduled Castes and Scheduled Tribes Bill, 2022
6. The Tamil Nadu Value Added Tax Bill, 2022
7. The Tamil Nadu Dr. Ambedkar Law University Bill, 2022
8. The Tamil Nadu Payment of Salaries Bill, 2022
9. The Tamil University Bill, 2022
10. The Tamil Nadu Apartment Ownership Bill, 2022
11. The Tamil Nadu Municipal Laws and the Chennai Metropolitan Water Supply and Sewerage Bill, 2022
12. The Tamil Nadu Urban Local Bodies Bill, 2022
13. The Tamil Nadu Water Supply and Drainage Board Bill, 2022
14. The Tamil Nadu Co-operative Societies Bill, 2022
15. The Tamil Nadu Co-operatives Societies Bill, 2022
16. The Tamil Nadu Prevention of Dangerous Activities of Bootleggers, Cyber Law offenders, Drug-offenders, Forests-offenders, Goondas, Immoral Traffic offenders, Sand-offenders, Sexual- offenders, Slum-grabbers and Video Pirates Bill, 2022
17. The Tamil Nadu Dr. M.G.R. Medical University, Chennai Bill, 2022
18. The Tamil Nadu Agricultural University Bill, 2022
19. The Tamil Nadu Repealing Bill, 2022
20. The Tamil Nadu Panchayats Bill, 2022
21. The Tamil Nadu Infrastructure Development Bill, 2022
22. The Tamil Nadu Appropriation (No.3) Bill, 2022

23. The Tamil Nadu Appropriation (No.4) Bill, 2022
24. The Tamil Nadu Appropriation (No.5)Bill, 2022

### **UTTAR PRADESH**

1. The Bhatkhande Sanskriti Vishwavidyalaya Bill, 2022
2. The Uttar Pradesh Private Universities (Amendment) Bill, 2022
3. The Uttar Pradesh Industrial Area Development (Amendment) Bill, 2022
4. The Uttar Pradesh State Universities (Amendment) Bill, 2022
5. The Uttar Pradesh Private Universities ( Second Amendment) Bill, 2022
6. The Uttar Pradesh Appropriation Bill, 2022

### **WEST BENGAL**

1. The West Bengal University of Animal and Fishery Sciences Bill, 2022
2. The West Bengal University Laws Bill, 2022
3. The West Bengal Private University Laws Bill, 2022
4. The West Bengal University of Animal and Fishery Sciences (Second Amendment) Bill, 2022
5. The West Bengal University Krishi Viswavidyalaya Laws Bill, 2022
6. The West Bengal University Krishi Viswavidyalaya Laws (Second Amendment) Bill, 2022
7. The West Bengal Taxation Tribunal Bill, 2022
8. The West Bengal University of Health Sciences Bill, 2022
9. The West Bengal Clinical Establishment (Registration, Regulation and Transparency) Bill, 2022
10. The West Bengal Fire Services Bill, 2022
11. The West Bengal Land Reforms and Tenancy Tribunal Bill, 2022



**APPENDIX-VI**

**ORDINANCES PROMULGATED BY THE UNION AND  
STATE GOVERNMENTS DURING THE PERIOD  
1 APRIL TO 30 JUNE 2022**

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<b>Sl. No.</b>	<b>Title of Ordinance</b>	<b>Date of Promulgation</b>	<b>Date on which laid before the House</b>	<b>Date of Cessation</b>	<b>Remarks</b>
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**STATE GOVERNMENTS**

**ANDHRA PRADESH**

1.	The Andhra Pradesh Panchayat Raj(Amendment) Ordinance, 2022	28.04.2022	--	--	--
2.	The Andhra Pradesh (Agricultural Produce and Livestock) Markets (Amendment) Ordinance, 2022	21.05.2022	--	--	--

**KARNATAKA**

1.	The Karnataka Protection Of Interest of Depositors in Financial Establishments (Amendment) Ordinance, 2022	30.04.2022	--	--	--
2.	The Karnataka Protection of Right to Freedom of Religion Ordinance, 2022	17.05.2022	--	--	--
3.	The Karnataka Municipalities (Amendment) Ordinance, 2022	17.05.2022	--	--	--

4.	The Karnataka Land Revenue (Amendment) Ordinance, 2022	26.02.2022	--	--	--
5.	The Bruhat Bengaluru Mahanagar Palike (Amendment) Ordinance, 2022	09.06.2022	--	--	--

### KERALA

1.	The Kerala Co-operative Societies(Amendment) Ordinance, 2022	--	--	--	--
2.	The Kerala Maritime Board(Amendment) Ordinance, 2022	--	--	--	--
3.	The Kerala Lokayukta (Amendment) Ordinance, 2022	---	--	--	--

### TAMIL NADU

1.	The Tamil Nadu District Municipalities Ordinance, 2022	--	--	--	--
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**VII. A PARTY POSITION IN 17<sup>TH</sup> LOK SABHA (STATE/UT-WISE) (AS ON 30.06.2022)**

Sl. No.	States/UTs	No. of Seats	BJP	INC	DMK	AITC	YSRCP	SS	JD(U)	BJD	BSP	TRS	LJSP	NCP	SP	CPI(M)	IUML	JKNC	TDP	AD(S)	AIMEIM
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)
1.	Andhra Pradesh	25	-	-	-	-	22	-	-	-	-	-	-	-	-	-	-	-	3	-	-
2.	Arunachal Pradesh	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3.	Assam	14	9	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4.	Bihar	40	17	1	-	-	-	-	16	-	-	-	6	-	-	-	-	-	-	-	-
5.	Chhattisgarh	11	9	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6.	Goa	2	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7.	Gujarat	26	26	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8.	Haryana	10	10	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9.	Himachal Pradesh	4	3	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10.	Jammu & Kashmir \$	6	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3	-	-	-
11.	Jharkhand	14	11	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12.	Karnataka	28	25	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13.	Kerala	20	-	15	-	-	-	-	-	-	-	-	-	-	-	1	2	-	-	-	-
14.	Madhya Pradesh	29	28	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15.	Maharashtra	48	23	1	-	-	-	18	-	-	-	-	-	4	-	-	-	-	-	-	1
16.	Manipur	2	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17.	Meghalaya	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
18.	Mizoram	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19.	Nagaland	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20.	Odisha	21	8	1	-	-	-	-	-	12	-	-	-	-	-	-	-	-	-	-	-
21.	Punjab	13	2	8	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22.	Rajasthan	25	24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23.	Sikkim	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24.	Tamil Nadu	39	-	8	24	-	-	-	-	-	-	-	-	-	-	2	1	-	-	-	-
25.	Telangana	17	4	3	-	-	-	-	-	-	9	-	-	-	-	-	-	-	-	-	1
26.	Tripura	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27.	Uttar Pradesh	80	64	1	-	-	-	-	-	-	10	-	-	-	3	-	-	-	-	2	-
28.	Uttarakhand	5	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
29.	West Bengal	42	17	2	-	23	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30.	A & N Islands	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31.	Chandigarh	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32.	Dadra & Nagar Haveli #	1	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-
33.	Daman & Diu #	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
34.	NCT of Delhi	7	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35.	Lakshadweep	1	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-
36.	Puducherry	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	<b>TOTAL</b>	<b>543</b>	<b>303*</b>	<b>53</b>	<b>24</b>	<b>23</b>	<b>22</b>	<b>19</b>	<b>16</b>	<b>12</b>	<b>10</b>	<b>9</b>	<b>6</b>	<b>5</b>	<b>3</b>	<b>3</b>	<b>3</b>	<b>3</b>	<b>3</b>	<b>2</b>	<b>2</b>

\$ Bifurcated into Union Territory of Jammu & Kashmir and Union Territory of Ladakh

# Merged into one Union Territory of Dadar and Nagar Haveli and Daman and Diu

\* including Hon'ble Speaker, Lok Sabha.

Sl. No.	States/UTs	CPI	SAD	AIADMK	SAD (A) (SSM)	AIUDF	AJSU	NPF	MNF	JD (S)	JMM	VCK	SKM	KC (M)	NDPP	NPP	RSP	RLP	Ind .	Nom.	Total	Vacancies
(1)	(2)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
1.	Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25	-
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
3.	Assam	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-	14	-
4.	Bihar	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	40	-
5.	Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	11	-
6.	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
7.	Gujarat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	26	-
8.	Haryana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	10	-
9.	Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4	-
10.	Jammu & Kashmir \$	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	6	-
11.	Jharkhand	-	-	-	-	-	1	-	-	-	1	-	-	-	-	-	-	-	-	-	14	-
12.	Karnataka	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1	-	28	-
13.	Kerala	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	-	-	20	-
14.	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	29	-
15.	Maharashtra	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	48	-
16.	Manipur	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	2	-
17.	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	2	-
18.	Mizoram	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	1	-
19.	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	1	-
20.	Odisha	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	21	-
21.	Punjab	-	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	13	-
22.	Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	25	-
23.	Sikkim	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	1	-
24.	Tamil Nadu	2	-	1	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	39	-
25.	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	17	-
26.	Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
27.	Uttar Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	80	-
28.	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	5	-
29.	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	42	-
30.	A & N Islands	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
31.	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
32.	Dadra & Nagar Haveli #	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
33.	Daman & Diu #	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
34.	NCT of Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7	-
35.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
36.	Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
	<b>TOTAL</b>	<b>2</b>	<b>2</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>1</b>	<b>3</b>	<b>-</b>	<b>543</b>	<b>-</b>

\$ Bifurcated into Union Territory of Jammu & Kashmir and Union Territory of Ladakh

# Merged into one Union Territory of Dadar and Nagar Haveli and Daman and Diu

**Abbreviations Used For Parties:**

Bharatiya Janata Party (BJP); Indian National Congress (INC); Dravida Munnetra Kazhagam (DMK); All India Trinamool Congress (AITC); Yuvajana Sramika Rythu Congress Party (YSRCP); Shiv Sena (SS); Janata Dal (United) [JD(U)]; Biju Janata Dal (BJD); Bahujan Samaj Party (BSP); Telangana Rashtra Samithi (TRS); Lok Jan Shakti Party (LJSP); Nationalist Congress Party (NCP); Samajwadi Party (SP); Communist Party of India (Marxist) [CPI(M)]; Indian Union Muslim League (IUML); Jammu & Kashmir National Conference (JKNC); Telugu Desam Party (TDP); Apna Dal (Soneylal) [AD(S)]; All India Majlis-E-Ittehadul Muslimeen (AIMEIM); Communist Party of India (CPI); Shiromani Akali Dal (SAD); All India Anna Dravida Munnetra Kazhagam (AIADMK); Aam Admi Party (AAP); All India United Democratic Front (AIUDF); Ajsu Party (AJSU); Naga Peoples Front (NPF); Mizo National Front (MNF); Janta Dal (Secular) [JD(S)]; Jharkhand Mukti Morcha (JMM); Viduthalai Chairuthaigal Katchi (VCK); Sikkim Krantikari Morcha (SKM); Kerala Congress (M) [KC(M)]; Nationalist Democratic Progressive Party (NDPP); National People's Party (NPP); Revolutionary Socialist Party (RSP); Rashtriya Loktantrik Party (RLP) & Independents (IND).

**B. PARTY POSITION IN RAJYA SABHA (AS ON 12 JULY 2022)**

Sl. No.	State/ Union	Seats	INC	BJP	SP	CPI(M)	JD(U)	AIADMK	BSP	CPI	*Others	IND.	Total	Vacancies
	Territory													
	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	[15]
1.	Andhra Pradesh	11	-	1	-	-	-	-	-	-	10 <sup>(a)</sup>	-	11	-
2.	Arunachal Pradesh	1	-	1	-	-	-	-	-	-	-	-	1	-
3.	Assam	7	-	4	-	-	-	-	-	-	2 <sup>(b)</sup>	1	7	-
4.	Bihar	16	1	4	-	-	5	-	-	-	6 <sup>(c)</sup>	-	16	-
5.	Chhattisgarh	5	4	1	-	-	-	-	-	-	-	-	5	-
6.	Goa	1	-	1	-	-	-	-	-	-	-	-	1	-
7.	Gujarat	11	3	8	-	-	-	-	-	-	-	-	11	-
8.	Haryana	5	1	3	-	-	-	-	-	-	-	1	5	-
9.	Himachal Pradesh	3	-	3	-	-	-	-	-	-	-	-	3	-
10.	Jharkhand	6	1	3	-	-	-	-	-	-	2 <sup>(d)</sup>	-	6	-
11.	Karnataka	12	5	6	-	-	-	-	-	-	1 <sup>(e)</sup>	-	12	-
12.	Kerala	9	1	-	-	4	-	-	-	2	2 <sup>(f)</sup>	-	9	-
13.	Madhya Pradesh	11	3	8	-	-	-	-	-	-	-	-	11	-
14.	Maharashtra	19	3	8	-	-	-	-	-	-	8 <sup>(g)</sup>	-	19	-

15.	Manipur	1	-	1	-	-	-	-	-	-	-	-	1	-
16.	Meghalaya	1	-	-	-	-	-	-	-	-	1 <sup>(h)</sup>	-	1	-
17.	Mizoram	1	-	-	-	-	-	-	-	-	1 <sup>(i)</sup>	-	1	-
18.	Nagaland	1	-	1	-	-	-	-	-	-	-	-	1	-
19.	Odisha	10	-	1	-	-	-	-	-	-	9 <sup>(j)</sup>	-	10	-
20.	Punjab	7	-	-	-	-	-	-	-	-	7 <sup>(k)</sup>	-	7	-
21.	Rajasthan	10	6	4	-	-	-	-	-	-	-	-	10	-
22.	Sikkim	1	-	-	-	-	-	-	-	-	1 <sup>(l)</sup>	-	1	-
23.	Tamil Nadu	18	1	-	-	-	-	4	-	-	13 <sup>(m)</sup>	-	18	-
24.	Telangana	7	-	-	-	-	-	-	-	-	7 <sup>(n)</sup>	-	7	-
25.	Tripura	1	-	-	-	-	-	-	-	-	-	-	-	1
26.	Uttarakhand	3	-	3	-	-	-	-	-	-	-	-	3	-
27.	Uttar Pradesh	31	-	25	3	-	-	-	1	-	1 <sup>(o)</sup>	1	31	-
28.	West Bengal	16	2	-	-	1	-	-	-	-	13 <sup>(p)</sup>	-	16	-
<b>Union Territories</b>														
29.	The NCT of Delhi	3	-	-	-	-	-	-	-	-	3 <sup>(q)</sup>	-	3	-
30.	Jammu & Kashmir	4	-	-	-	-	-	-	-	-	-	-	-	4
31.	Puducherry	1	-	1	-	-	-	-	-	-	-	-	1	-
32.	Nominated	12	-	4	-	-	-	-	-	-	-	5	9	3

<b>TOTAL</b>	245	31	91	3	5	5	4	1	2	87	8	237	8
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**Others**

**(Break-up of Parties/Groups)**

- (a) TDP-1, YSRCP-9
- (b) AGP-1, UPP(L)-1
- (c) RJD-6
- (d) JMM-2
- (e) JD(S)-1
- (f) IUML-1, KC(M)-1
- (g) NCP-4, SS-3, RPI(ATWL)-1
- (h) NPP-1
- (i) MNF-1
- (j) BJD -9
- (k) AAP-7
- (l) SDF-1
- (m) DMK-10,MDMK-1,PMK-1,TMC(M)-1
- (n) TRS-7
- (o) RLD-1
- (p) AITC-13
- (q) AAP-3



**C. PARTY POSITION IN THE STATE/ UNION TERRITORY LEGISLATURES**

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh L.A.	176	-	-	-	-	-	-	-	-	174 <sup>(a)</sup>	-	175	1
Andhra Pradesh L.C.	58	-	1	-	-	-	-	-	-	54 <sup>(b)</sup>	3	58	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	126	27	63	1	-	-	-	-	-	34 <sup>(c)</sup>	1	126	-
Bihar L.A.	243	19	77	2	2	-	-	45	-	97 <sup>(d)</sup>	1	243	-
Bihar L.C.	75	4	21	-	2	-	-	28	-	15 <sup>(e)</sup>	5	75	-
Chhattisgarh L.A.	90	71	14	-	-	-	2	-	-	3 <sup>(f)</sup>	-	90	-
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	182	63	111	-	-	1	-	-	-	2 <sup>(g)</sup>	1	178	4
Haryana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.	81	16	25	1	-	1	-	-	-	36 <sup>(h)</sup>	2	81	-

\*\* Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Karnataka L.A.	225	69	119	-	-	-	1	-	32	2 <sup>(i)</sup>	2	225	-
Karnataka L.C.	75	24	38	-	-	-	-	-	9	1 <sup>(j)</sup>	1	73	2
Kerala L.A.	140	21	-	62	17	2	-	-	2	36 <sup>(k)</sup>	-	140	-
Madhya Pradesh L.A.	230	96	127	-	-	-	2	-	-	1 <sup>(l)</sup>	4	230	-
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra** L.C.	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.	60	5	32	-	-	-	-	6	-	14 <sup>(m)</sup>	3	60	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.	40	5	1	-	-	-	-	-	-	28 <sup>(n)</sup>	6	40	-
Nagaland L.A.	60	-	12	-	-	-	-	-	-	46 <sup>(o)</sup>	2	60	-
Odisha L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Punjab L.A.	117	18	2	-	-	-	1	-	-	95 <sup>(p)</sup>	1	117	-
Rajasthan L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.	234	18	4	2	2	-	-	-	-	208 <sup>(q)</sup>	-	234	-
Telangana L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Tripura L.A.	60	1	36	15	-	-	-	-	-	8 <sup>(r)</sup>	-	60	-
Uttar Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.C.	100	-	66	-	-	-	4	-	-	19 <sup>(s)</sup>	2	91	9
Uttarakhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.	294	-	75	-	-	-	-	-	-	217 <sup>(t)</sup>	1	293	1
<b>UNION TERRITORIES</b>													
Delhi L.A.	70	-	8	-	-	-	-	-	-	62 <sup>(u)</sup>	-	70	-
Puducherry L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

\*\* Information not received from State/Union Territory Legislature

- a) Yuvajana Sramika Rythu Congerss Party(YSRCP)-150, Telugu Desam Party (TDP)-23, and Janasena Party(JSP)-1
- b) Yuvajana Sramika Rythu Congerss Party (YSRCP)-26, Telugu Desam Party (TDP)-15, Progressive Democratic Front(PDF)-5, and Nominated-8
- c) AGP-9, UPPL-7, AIUDF-15, & BPF-3
- d) Rashtriya Janata Dal-80, Communist Party of India (Marxist-Leninist) (Liberation)-12, Hindustani Awaam Morcha (Secular)-4, and All India Majlis-e-Ittehadul Muslimeen-1
- e) Hon'ble Acting Chairman-1, Rashtriya Janata Dal-11, Hindustani Awam Morcha (Secular)-1, Vikasshil Insan Party-1, and Rashtriya Lok Janshakti Party-1
- f) Janta Congress Chhattisgarh (Jogi) (J.C.C.) (J.)- 3
- g) Bharatiya Tribal Party-2
- h) Adhyaksh-1, Jharkhand Mukti Morcha-29, Jharkhand Vikaas Morcha (Prajanatrik)-2, Ajsu Party-2, Rashtriya Janata Dal-1, and Nominated-1
- i) Speaker-1, and Nominated Member-1
- j) Chairman-1
- k) Kerala Congress(M)-5, Congress (Secular)-1, Kerala Congress(B)-1, Loktantrik Janatha Dal-1, Janadhipathya Kerala Congress-1, India National League-1, National Secular Conference-1, LDF Independents-5, Indian Union Muslim League-15, Kerala Congress-2, Kerala Congress (Jacob)-1, Revolutionary Marxist Party of India-1, and UDF Independent-1
- l) Samajwadi Party-1
- m) National People's Party-7, Naga People's Front-5, and Kuki People's Alliance-2
- n) Mizo National Front (MNF)-27, and Zoram People Movement (ZPM)-1
- o) Naga Peoples Front-4, and Nationalist Democratic Progressive Party-42
- p) Aam Aadmi Party-92, and Shiromani Akali Dal-3
- q) Dravida Munnetra Kazhagam-132, All India Anna Dravida Munnetra Kazhagam-66, Pattali Makkal Katchi-5, Viduthalai Chiruthaigal Katchi-4, and Hon'ble Speaker-1
- r) I.P.F.T.-8
- s) Samajwadi Party-11, Bhartiya Rashtriya Congress-1, Apna Dal (Sonelal) Party-1, Nirbal Indian Shosit Hamara Aam Dal-1, Jansatta Dal Loktantrik-1, Shikshak Dal(Non-Political)-2, and Independent Group-2
- t) All India Trinamool Congress-216, and Rashtriya Secular Majlis Party-1
- u) Aam Aadmi Party-62